



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs,  
Civil Secretariat Srinagar/Jammu.

Notification  
Srinagar, the 1st October, 2018

SRO 447 : - The appointment of Special Public Prosecutor Sh R.K.Kotwal, Advocate, J&K High Court, Jammu in case titled Rajesh Dogra and another Vs State and Naresh Singh & another Vs State Criminal Appeal No.35/2017 & 36/2017 and case titled Deepak Kumar Vs State and Vishal Singh Vs State Criminal Appeal No.37/2017 and 38/2017 notified vide SRO No.513 dated 18-12-2017, & SRO 517 dated 21-12-2017 respectively is hereby rescinded/revoked.

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.

No: - LD (Acq) 2007/90-Jammu

Dated: - 01 - 10 - 2018.

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Director General of Police, J&K, Srinagar.
3. Registrar General, J&K, High Court Srinagar.
4. Director Prosecution, J&K PHQ, Jammu.
5. Sr Superintendent of Police, Jammu.
6. Sh. C.M. Koul, Sr Addl. Advocate General J&K High Court, Jammu.
7. Sh. R.K. Kotwal, Advocate, J&K High Court, Jammu.
8. General Manager, Government Press, Srinagar for Publication in the Government Gazettee.
9. SRO section, Department of Law, Justice and Parliamentary Affairs (W.7 S.C)

(Waseem Ahmed Lone)  
Public Law Officer,  
Department of Law, Justice and Parliamentary Affairs.

25/10/18